

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Original Application No.70 of 2020 [SZ]

IN THE MATTER OF

Tribunal on its own SUO MOTO based on
the News item in The New Indian Express,
Chennai edition dated 16.05.2020,
“Ammonia leak from Madras Fertilizers Limited
Worries residents, in Chennai’s Manali

...Applicant

-Vs-

Union of India, rep. by its Environment and
Forests and Climate Change, New Delhi and
others

...Respondents

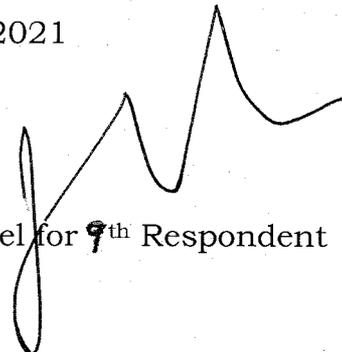
INDEX TO TYPED SET

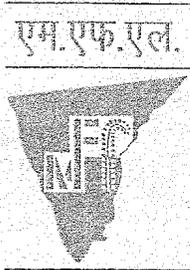
SL NO	DATE	DESCRIPTION	PAGE NO.
1	22.06.2021	Resubmission of application for Hazardous Waste Authorisation	1 - 11
2	25.06.2021	Revised and updated compliance status as of 25	12-38

Certified to be true copies of the original

Dated at madras this 30th day of June, 2021

Counsel for 9th Respondent





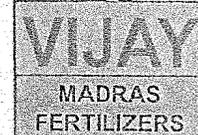
मद्रास फ़र्टिलाइज़र्स लिमिटेड Madras Fertilizers Limited

(भारत सरकार का उपक्रम / A Government of India Undertaking)

पोस्ट बैग सं. 2, मणलि, चेन्नै - 600 068. भारत दूर : 2594 1001 / फ़ैक्स सं. 044-25941010
Post Bag No. 2, Manali, Chennai - 600 068. INDIA. Tel : 2594 1001 / Fax No. 044 -25941010
कार्मिक / Per 25945210 संयंत्र / Plant 25941133 विप. / Mktg 25941285 वित्त/Fin 25941072
Website : www.madrasfert.nic.in email : gmpasec@madrasfert.co.in

CIN : L3220 1TN 1966 GO1005469

GSTIN - 33AAACM5198E1ZK



June 22, 2021

The Joint Chief Environmental Engineer (M)
TamilNadu Pollution Control Board
950/1, Poonamalle High Road
Arumbakkam
Chennai 600 106.

Dear Sir,

Sub: Resubmission of application for HWA with queries answered – reg.,

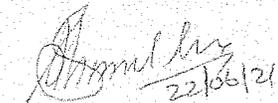
We herewith resubmit our application for HW Authorisation after answering all the queries as given below:

Sl No.	CATEGORY	AGREEMENT MADE WITH	QUERY	STATUS
1	18.1	Refracast Metallurgicals Pvt Ltd, Raipur, Chattisgarh	Quantity not mentioned in the agreement	Agreement with quantity provided
2	5.1	Lakshmi & Co., Ammanur village, Arakonam Tk	No agreement copy furnished	Fresh agreement provided
3	33.1	Ganesh Traders, Ayanambakkam, Chennai - 95	Quantity not mentioned in the agreement	Agreement with quantity provided

The agreements mentioned above are uploaded as attachments. Kindly renew and issue the Hazardous Waste Authorisation.

Thanking you,

Very truly yours,


22/06/21

S. THAMIL SELVAN

DGM – Technical Services

Rajesh Sani



EPRO <epromfl@gmail.com>

DISPOSAL OF SPENT CATALYST - AGREEMENT CORRECTION IN Pg.No. 3

EPRO <epromfl@gmail.com>

To: arhamindustries@rediffmail.com ✓

0666@gmail.com

Wed, May 26, 2021 at 2:32 PM

Cc: ASM TECH SERV 330 <dgmts@madrasfert.co.in>

Rajesh

Dear Sir,

Greetings from MFL!!!

MFL has made an agreement with your company (ARHAM INDUSTRIES) regarding the disposal of spent catalyst. In your agreement there is a correction to be made. This is as per TNPCB request. The correction is in the 3rd page (last page).

Correction to be made as follows:

In the tabulation the final column (Annual Generation) has to be filled up as 40 MT per year. All other column can remain the same. Eg.

			Annual Generation
			40 MT per Year

Kindly make the correction and send us the 3rd page alone to us in a speed post. Sorry for this inconvenience and expecting a positive reply from you.

Thank you

Regards,
e-Procurement System Cell,
Madras Fertilizers Limited,
044 - 25945318 / 364



Durai
EPRO <epromfl@gmail.com>

DISPOSAL OF SPENT CATALYST - AGREEMENT CORRECTION IN Pg.No. 3

EPRO <epromfl@gmail.com>
To: durai@refmet.org, durairyp@yahoo.com
Cc: ASM TECH SERV 330 <dgmts@madrasfert.co.in>

Wed, May 26, 2021 at 2:40 PM

Dear Sir,

Greetings from MFL!!!

MFL has made an agreement with your company (**REFRACAST METALLURGICALS PVT LTD**) regarding the disposal of spent catalyst. In your agreement there is a correction to be made. This is as per TNPCB request. The correction is in the 3rd page (last page).

Correction to be made as follows:

In the tabulation the final column (Annual Generation) has to be filled up as 40 MT per year. All other column can remain the same. Eg.

			Annual Generation
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Kindly make the correction and send us the 3rd page alone to us in a speed post. Sorry for this inconvenience and expecting a positive reply from you.

Thank you

Regards,
e-Procurement System Cell,
Madras Fertilizers Limited,
044 - 25945318 / 364



EPRO <epromfl@gmail.com>

DISPOSAL OF SPENT CATALYST - AGREEMENT CORRECTION IN Pg.No. 3

EPRO <epromfl@gmail.com>

Wed, May 26, 2021 at 2:40 PM

To: riddhisiddhi.steels@gmail.com

Cc: ASM TECH SERV 330 <dgmmts@madrasfert.co.in>

Dear Sir,

Greetings from MFL!!!

MFL has made an agreement with your company (RIDDHI SIDDHI STEELS & ALLOYS) regarding the disposal of spent catalyst. In your agreement there is a correction to be made. This is as per TNPCB request. The correction is in the 3rd page (last page).

Correction to be made as follows:

In the tabulation the final column (Annual Generation) has to be filled up as 40 MT per year.

All other column can remain the same. Eg.

			Annual Generation
			40 MT per Year

Kindly make the correction and send us the 3rd page alone to us in speed post.
Sorry for this inconvenience and expecting a positive reply from you.

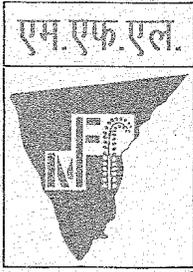
Thank you

Regards,
e-Procurement System Cell,
Madras Fertilizers Limited,
044 - 25945318 / 364

It was requested to furnish the copy of any other information attached with IR and copy of agreement made with the recyclers for the disposal of HW category 5.1, 5.2, 18.1 and 33.1 vide note dated 9.3.21. Now, as requested the unit has submitted the copy of agreements made with the recyclers.

Sl No.	HW category No.	Applied quantity	Agreement made with	validity of agreement	Quantity T/Annun	Remarks
1	18.1 Spent catalyst	90 T/ Annun	Team Eleven Metchem Technology (P) Ltd, Taloja, Raigad, Maharashtra	One year from 5.2.21	Nickel 5 8 T Copper 75 T	
			Riddhi Siddhi Steels and Alloys Nagpur (Spent catalyst Nickel)	One year from 5.2.21	32	
			Arham Industries, Deeg, Rajasthan (Sp ent catalyst Zinc)	One year from 4.2.21	26	
			Refracast Metallurgicals Pvt Ltd, Raipur, Chattisgarh (Spent catalyst containg Co & Mo)	One year from 5.2.21	Nil	Quantity not mentioned in the agreement
2	5.1 Use d or spent oil	36 T/ Annun		-----	-----	No aggreement co py furnished
3	5.2 Wastes or	2.0 T/ Annun	Lakshmi &Co	One year from 11.12.20	3	

Fixed agreement



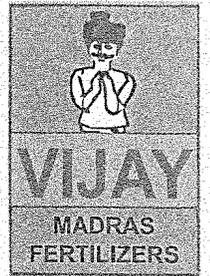
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Website : www.madrasfert.nic.in email : gmpasec@madrasfert.co.in

CIN : L3220 1TN 1966 GO1005469

GSTIN - 33AAACM5198E1ZK



5 March 2021

Joint Chief Environmental Engineer (M)

Tamil Nadu Pollution Control Board
950/1, Poonamalle High Road
Arumbakkam
Chennai 600 106.

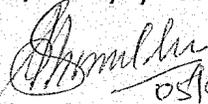
Sir

Sub: Resubmission of application for HWA with queries answered – reg.,
Ref: TNPCB scrutiny details dated 11.09.2020

MFL had applied for Hazardous Waste Authorisation. The application was returned by the board after scrutinising the file asking MFL to furnish copy of agreements made with the disposal facilities authorised by PCB for disposing the HW 18.1, 5.1, 5.2 and 33.3 and not through MSTCL. As per TNPCB direction MFL has made agreements with PCB authorised vendors for the disposal of the above HW. The scanned copies of the agreements are attached herewith. We request you to kindly renew our Authorisation to enable us to execute the sale of the above HW at the earliest.

Thanking you

Very truly yours

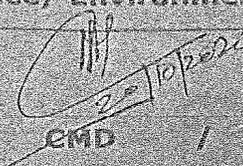

05/03/21

S Thamil Selvan

DGM – Technical Services

→ S.N.K.S.
 For file
 SKN → To file

GROUP : Plant File No. TS/ENV/ 2020
 SECTION : Technical Service/ Environment Date: 19.10.2020

Company Secretary thru  CMD /  Director - Technical

Sub: Input for 314th Board Meeting – Approval for Sale of Hazardous Waste to recyclers authorised by TNPCB –reg.

The hazardous and wastes generated in the establishment of an occupier shall be sent or sold to an authorised user or shall be disposed of in an authorised disposal factory/ recyclers with the approval of Hazardous waste authorisation from TNPCB.

The following are identified as hazardous waste generated in MFL and is being disposed thru MSTC (M/s Metal Scrap Trading Corporation Limited)

- 1 Spent Catalyst
- 2 Used Oil
- 3 Residue containing oil
- 4 Used Plastic drums

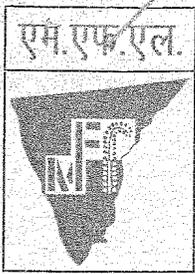
Recently, MFL has applied for Hazardous waste authorisation renewal but it was returned stating that disposal of hazardous waste should be done thru authorised disposal facility in accordance with the provisions of the rule 4 of "Hazardous & Other Waste (Management & Trans boundary Movement) Rules 2016 and not thru MSTC (HW authorisation renewal Application Scrutiny report from TNPCB attached)

Hence, it is proposed to sell the hazardous waste generated at MFL to the hazardous waste recyclers authorised by TNPCB thru tendering.

Request Board to approve for the proposal.


 DGM-Prod & TS (i/c)

Encl: List of recyclers authorised by TNPCB



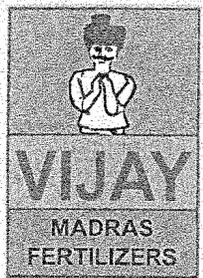
मद्रास फर्टिलाइजर्स लिमिटेड Madras Fertilizers Limited

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Website : www.madrasfert.nic.in email : gmpasec@madrasfert.co.in

CIN : L3220 1TN 1988 GO1005469

GSTIN - 33AAACM5198E1ZK



July 13, 2020

The Joint Environmental Engineer (M)

TNPCB

950/1, Poonamalle High Road

Arumbakkam, Chennai 600 106.

Dear Sir,

Sub: Resubmission of application for HWA with queries answered – reg.,

We herewith submit the clarifications about the queries were raised in our application for the renewal of Hazardous Waste Authorisation. We are resubmitting our application. We request you to kindly renew our authorisation.

1 What were the authorized wastes with quantities issued in the previous HWA?

Used / spent Oil (5.0)	- 110 kgs / day
Wastes / residues containing Oil (5.2)	- 5 kgs / day
Spent catalyst (18.1)	- 275 kgs / day
Discarded containers barrels / liners Contaminated with hazardous wastes / Chemicals (33.3)	- 1 No. per 4 days

The previous Authorisation is attached (Attachement1).

2 What are the accumulated quantities of the above wastes till date?

The latest status of accumulated HW as of March 31, 2020 is attached herewith (Attachment 2)

3 What is the procedure adopted by the unit for the disposal of wastes.

Hazardous Waste identification:

The following items are identified as Hazardous Waste generated in MFL.

Spent catalyst under Schedule 18.1

Used Lubricating Oil under Schedule 5.0

Wastes / residues containing oil under Schedule 5.2

Discarded containers barrels / liners contaminated with hazardous wastes / chemicals under Schedule 33.3

HW Disposal: Madras Fertilizers Limited is having agreement with Metal Scrap Trading Company (MSTC) to dispose all scarp materials, used vessels and other wastes/scrapes generated in MFL. Normal scrap materials will be sold to any H1 bidder by MSTC and levy 2.5% the value as the service charge for each disposal of scrapes.

The procedure is same for Hazardous waste materials disposal, the only change is the bidder should be an authorised recycler. In each transaction of Hazardous waste disposal, the successful bidder (recycler) should submit his authorization letter from his state pollution control board. MFL will file the form V at the end of the year along with form 10 for each transaction with recyclers.

TSDF: MFL is also having a two year contract with TSDF for HW disposal. This is a contingency plan. In case, no recyclers are showing interest to take the above said Hazardous waste material then it will be sent to TSDF for disposal.

- 4 It is reported that the wastes are disposed to authorized recyclers. Is there any agreement with MSTC for disposal of wastes/auction?**

Yes, MFL is having an agreement with MSTC. Copy attached (Attachment 3).

- 5 What is the need for executing agreement with TSDF, Gummudipoondi, if it is disposed to authorized recyclers?**

MFL is having a two year contract with TSDF for HW disposal. This is a contingency plan. In case no recyclers are showing interest to take the above said Hazardous waste material, then it will be sent to TSDF for disposal.

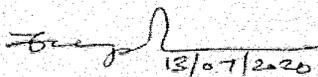
- 6 Whether the accumulated quantity of spent catalyst is recoverable or obsolete.**

Yes it is recoverable.

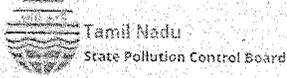
- 7 Photo copy of the Hazardous Waste display Board in front of the unit clearly updating the same as of now.**

We have relocated the HW display board and fixed it outside our company. (Attachment 4)

Thanking you,
Very truly yours,



T. Vannia Perumal
DGM – Production & Technical Services



Online Consent Management & Monitoring System

Ministry of Environment, Forest and Climate Change
Government of India

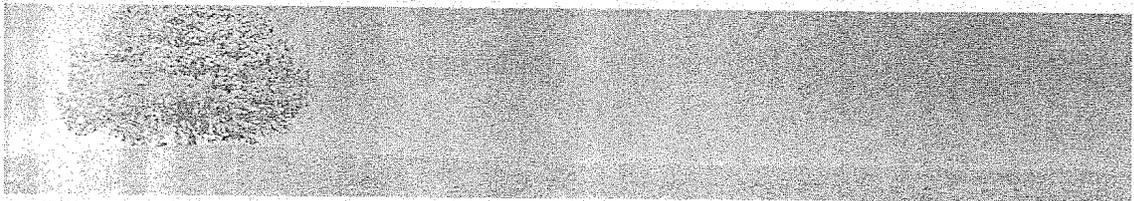


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- Logout

- Apply Authorization
- Waste Management Authorization Applications
- Delete Application
- Filing of Annual Return
- Waste Management Annual Return Application List
- Annual Return Process Application Delete

Send us your feedback and suggestions

Click here to file your complaints or query



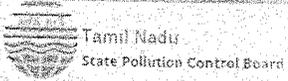
MADRAS FERTILIZERS LIMITED Date : 13-7-2020

Congratulations! Your Application No. 8621294 is submitted successfully.

[Download Form](#)

Hazardous Waste Generation/Handling Details **HW Generators** **TSDF operators**

Recyclers/Pre-processors/Co-processors/Users	Documents																								
Applicant Details																									
Hazardous waste handling/generation ?	Yes																								
Occupier Name(s):	Harsh Malhotra																								
Designation(s):	Director Technical																								
Industry/TSDF-Location Postal Address:	Post Bag No.2, MANALI, Chennai																								
Industry Name:	MADRAS FERTILIZERS LIMITED																								
Category:	RED																								
Scale of Industry:	Large																								
Industry type:	1020-Fertilizer (basic) (excluding formulation)																								
Already applied for Authorisation? If Yes, please enter the details of previously issued authorization:	YES																								
Authorisation now Applied For :	<table border="0"> <tr> <td>Fresh</td> <td>Renew</td> <td>Amendment</td> </tr> <tr> <td>i. Generation</td> <td>ii. Collection</td> <td></td> </tr> <tr> <td>iii. Storage</td> <td>iv. Transportation</td> <td></td> </tr> <tr> <td>v. Reception</td> <td>vi. Reuse</td> <td></td> </tr> <tr> <td>vii. Recycling</td> <td>viii. Recovery</td> <td></td> </tr> <tr> <td>ix. Pre-processing</td> <td>x. Co-processing</td> <td></td> </tr> <tr> <td>xi. Utilisation</td> <td>xii. Treatment</td> <td></td> </tr> <tr> <td>xiii. Disposal</td> <td>xiv. Incineration</td> <td></td> </tr> </table>	Fresh	Renew	Amendment	i. Generation	ii. Collection		iii. Storage	iv. Transportation		v. Reception	vi. Reuse		vii. Recycling	viii. Recovery		ix. Pre-processing	x. Co-processing		xi. Utilisation	xii. Treatment		xiii. Disposal	xiv. Incineration	
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Authorisation Required for*:																									
Whether the industry works general/2 shifts/round the clock?	Round the clock																								
Provide copy of the Emergency Response Plan (ERP) which should address procedures for dealing with emergency situations (viz. Spillage or release or fire) as specified in the guidelines of Central Pollution Control Board. Such ERP shall comprise the following, but not limited to:																									
<ul style="list-style-type: none"> Containing and controlling incidents so as to minimise the effects and to limit danger to the persons, environment and property; Implementing the measures necessary to protect persons and the environment; Description of the actions which should be taken to control the conditions at events and to limit their consequences, including a description of the safety equipment and resources available; Arrangements for training staff in the duties which they are expected to perform; Arrangements for informing concerned authorities and emergency services; and Arrangements for providing assistance with off-site mitigatory action. 	Attached																								
Provide copy of bonding or declaration to comply with all provisions including the provision of submitting bank guarantee in the event of spillage, leakage or loss while handling the hazardous and other waste.	Attached																								
In the event of expiry of Authorisation, furnish details of annual returns furnished for last three years including the compliance reports with respect to the conditions of Prior Environmental Clearance, wherever applicable.	Attached																								



Online Consent Management & Monitoring System

Ministry of Environment, Forest and Climate Change
Government of India

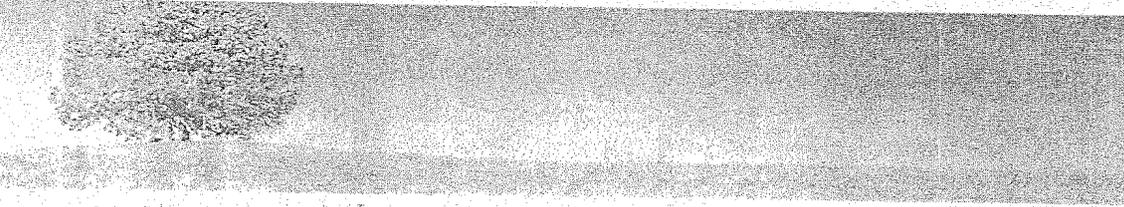


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Send us your feedback and suggestions

Click here to go to complaints or query



Date: 28-5-2020

Congratulations! Your Application No. 8621294 is submitted successfully.

[Download Form](#)

Hazardous Waste Generation/Handling Details HW Generators TSDF operators

Recyclers/Pre-processors/Co-processors/Users Documents

Applicant Details																									
Hazardous waste handling/generation ?	Yes																								
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Designation*:	Director Technical																								
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Provide undertaking or declaration to comply with all provisions including the scope of submitting bank guarantee in the event of spillage, leakage or fire while handling the hazardous and other waste	Attached																								
In case of renewal of Authorisation, furnish details of annual returns furnished for last three years including the compliance reports with respect to the conditions of Prior Environmental Clearance, wherever applicable	Attached																								

Compliance status as of June 25, 2021 of the direction issued by TNPCB

Sl. No.	TNPCB Directions dt 20.05.2020	Compliance Status as per Joint Committee verification on 17.11.2020	Compliance Status as per MFL as of 25.06.2021
(i)	To restart the unit only after installation of at least two ammonia sensors at the rear end of the unit towards the village direction where complaint received.	<i>The unit has installed ammonia sensors.</i>	Job completed. Details: Photo printout of the Ammonia Gas Monitor control unit enclosed (ANNEXURE - 1).
(ii)	To restart the unit only after obtaining approval of updated safety audit report containing the information specified in Schedule-8 from the competent authority notified in Schedule-5 as per the rule 10 of the Manufacture, Storage and Import of Hazardous Chemical Rules 1989 as amended.	<i>Complied.</i>	Job completed. Details: Safety Audit completed and submitted the report to DISH (Directorate of Industrial Safety & Health) Copy enclosed (ANNEXURE - 2).
(iii)	The unit shall comply with the directions issued vide Proc. Dated 12.05.2020.		
1.	The unit shall operate and maintain the sewage treatment plant (CETP as stated by the unit) components efficiently and continuously so as to achieve the treated sewage standards prescribed by the board consistently and ensure that the treated sewage is completely utilized for gardening within the unit premises without any stagnation.	<i>Complied.</i>	Job completed. Details: The treated sewage samples collected from STP by the TNPCB in the past periods are meeting all the standards prescribed by the board. Copies enclosed (ANNEXURE - 3).
2.	The unit shall provide RO plant for the entire quantity of trade effluent generated from cooling tower as Cooling Water Blow Down (4800KLD),	<i>Civil structure completed. Yet to install machinery. Unit committed to complete by January 2021.</i>	Job completed. Details: One of the existing RO stream dedicated to treat CWBD. New Plant: Civil structure completed. Photo

	Boiler Blow Down (30KLD) and DM plant regeneration (300KLD) as reported which is one of the CEPI long term action plan.		copies enclosed. (ANNEXURE - 4) Equipment erection job is in progress. Due to Covid-19 lockdown restrictions the vendor could not come on a regular basis. Expected to be completed by Dec 2021.
3.	The unit shall ensure zero liquid discharge of trade effluent, thereby no discharge of untreated/treated trade effluent on land or into any water bodies either inside or outside the premises at any point of time.	Gutter water recovery sump about 100 KL capacities constructed. However, the unit shall provide separate drainage system for storm water, steam condensate and process leakage/spillage water.	Job completed. Details: Gutters have been constructed inside the plants to be used as storm water drain. The water from gutter is collected in a Gutter water recovery sump and pumped back to Cooling Water Blow Down plants. Hence, under normal operating conditions no water will be discharged to the ground. Steam condensate and steam leakages are being attended as and when it occurs and not connected to storm water drain. Steam condensate lined up to CT basin. Photo printout enclosed (ANNEXURE-5).
4.	The unit shall connect all EMFMs provided to Care Air Centre, TNPCB and CPCB.	It is informed that the output from EMFMs available locally but could not be uploaded due to outdated model instruments. Hence latest EMFMs procurement initiated and tendering in progress. Unit committed to complete by January 2021.	Job initiated. Details: Tender floated for supply & installation on 21.12.2020. Due to the non-fulfilment of pre-bid criteria by all the vendors, the tender had to be cancelled (proof attached) and subsequently tender was re-floated on 09.04.2021 (proof attached). Technical evaluation is underway. Price bid will be opened and AOW given to the selected vendor. Due to Covid-19, procurement process is getting delayed. Expected to be completed by Dec 2021. Copy enclosed (ANNEXURE - 6).
5.	The unit shall stop the discharge of underground pipe line leakages (Fire water) into old SEP's (lagoons) and to plant green belt by planting native & local specific species immediately.	It is informed that underground pipe line leaks were attended. One Acre land is earmarked in ETP and 150 saplings were planted as part of Green Belt area	Job completed. Details: Photo printout enclosed (ANNEXURE - 7).

		<i>development.</i>	
6.	The unit shall replace the furnace oil usage with LNG for the boilers of capacity 55T/Hr each before June 2020, as reported.	<i>It is informed that tender floated and the installation expected to be completed by June 2021.</i>	Job initiated. Details: Tender floated in Feb 2021 and Bid submission time was extended based on Bidder's request. Bids opened on 30.03.2021. AOW issued on June 16, 2021 to M/s Thermax, Pune. Material supply and Installation period is 8 months. Proof enclosed (ANNEXURE - 8). Hence, the entire process will be completed by Feb 2022.
7.	The unit shall apply for renewal of authorisation under the provisions of Hazardous & other wastes (Management, & Tran's boundary Movement) Rules 2016.	<i>Renewal HWA application was submitted, but was returned with some queries by TNPCCB. As per TNPCCB directive, proposal sent to MFL board and approval obtained for disposing HW thru authorised recyclers. The unit is in the process of selecting the vendors.</i>	Job initiated. Details: As suggested by TNPCCB, an Agreement entered with TNPCCB authorised vendors and application resubmitted for Authorisation. Awaiting reply from TNPCCB. (ANNEXURE-9).
8.	In order to prevent the formation and accumulation of toxic gases inside the tanks and to prevent the occurrence of fatal accidents, while cleaning the tanks, adequate ventilation arrangements should be provided in all the concealed tanks located both above and below ground level which are meant for storing/ holding the effluents, rejects, sludge, permeate water and raw water etc., The sludge accumulated in the ETP components should be cleaned mechanically only and manual cleaning of the sludge should not be carried out under any circumstances.	<i>The unit has ensured to comply.</i>	Job completed. Details: Cleaning of sludge is being carried out by Mechanical means only. Vehicle with suction motor s employed. Payment receipt cleaning activity is enclosed. (ANNEXURE-10).
9.	The unit shall obtain & furnish	<i>Complied. The unit has certificate</i>	Job completed.

	certificate of stability from the competent authority as notified in sub rule (3) of rule 12 B of the Tamil Nadu Factories Rules, 1950 for the pollution abatement measures provided in the unit.	<i>of stability from the competent person as authorized by DISH as notified in sub rule (3) of rule B of the Tamil Nadu Factories Rules, 1950 vide dated 31.01.2020 for three years.</i>	Details: Copy enclosed. (ANNEXURE-11).
10.	The unit shall complete the target of Action taken details are short term and long term action plan in CEPI area as committed by the unit without fail.		
10(I) SHORT TERM ACTION PLAN			
Action plan	Completion target	Compliance Status as per Joint Committee verification on 17.011.2020	Compliance status as per MFL as of 25.06.2021
Feed stock conversion form Naphtha to LNG which will reduce energy consumption of ammonia and urea plants.	August 2019	<i>Completed.</i>	Job completed. Details: Copy of letter sent to Jt. Secretary, DOF, signed by Director-Technical is enclosed (ANNEXURE-12).
110T/hr ATA and process condensate boiler fuel change from Furnace oil to LNG.	August 2019	<i>Completed.</i>	Job completed.
Construction of a sump to recover all the water let out into the gutter which will be pumped to the cooling water blow down treatment plant where it will be treated and used for cooling water makeup.	December 2019	<i>Construction of sump completed. However, the unit shall provide separate drainage system for storm eater, steam condensate and process leakage/ spillage water.</i>	Job completed. Details: Gutter water recovery sump about 100KL capacities constructed. Photo printout enclosed. (ANNEXURE-5). <i>Gutters have been constructed inside the plants to be used as storm water drain. The water from gutter is collected in a gutter water recovery sump and pumped back to cooling water blow down plants. Hence, under normal operating conditions no water will be discharged to the ground. Steam condensate and steam</i>

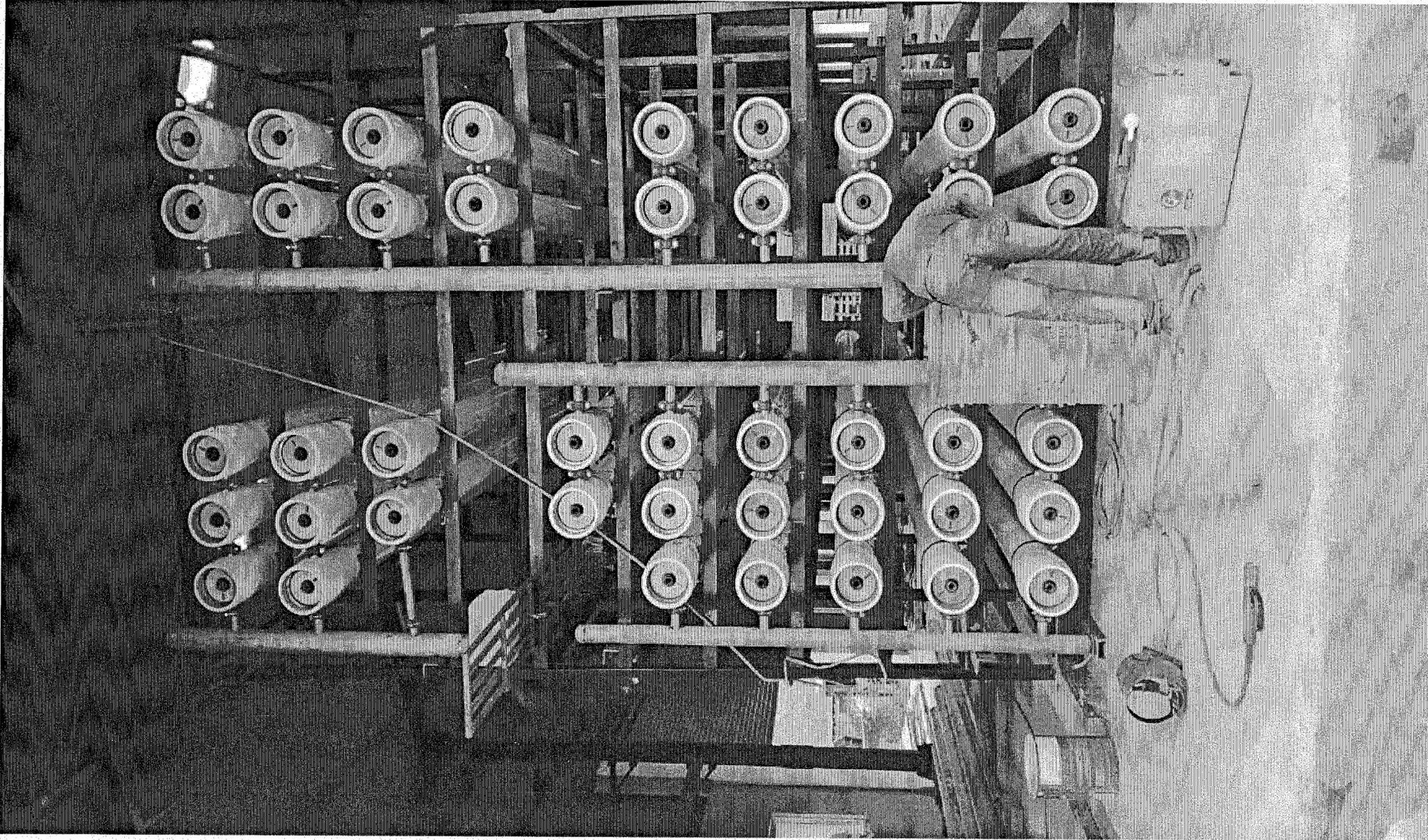
			leakages are being attended as and when it occurs and not connected to storm water drain. Steam condensate lined up to CT basin. Photo Print out enclosed (ANNEXURE-5).
Dedicated RO to treat cooling water blow down plant outlet.	June 30, 2020	Civil structure completed yet to install machinery unit committed to complete by January 2021.	<p>Job completed. Details: One of the existing RO stream dedicated to treat CWBD.</p> <p>New plant: Civil structure completed. Photo copies enclosed. (ANNEXURE-4) Equipment erection job is in progress. Due to Covid-19 lockdown restrictions the vendor could not come on a regular basis. Expected to be completed by Dec 2021.</p>
10(II) LONG TERM ACTION PLAN			
Action plan	Completion target	Compliance Status as per Joint Committee verification on 17.01.2020	Compliance status as per MFL as of 25.06.2021
Increasing Green Belt area	1 acre to be brought under green belt every year.	On progress.	<p>Job initiated. Details: 150 saplings planted this year. Photo printout enclosed. (ANNEXURE - 7). Another 90 saplings planted near South gate area on June 5, 2021. Additionally 60 saplings were planted opposite to Admin Block and Training centre.</p>
Change of fuel from furnace oil to RLNG for boiler 1 and 2 (55T/hr each)	July 31, 2020	It is informed that tender floated and the installation expected to be completed by June 2021.	<p>Job initiated. Details: Tender floated in Feb 2021 and Bid submission time was extended based on Bidder's request. Bids opened on 30.03.2021. AOW issued</p>

			on June 16, 2021 to M/s Thermax, Pune. Material supply and Installation period is 8 months. Proof enclosed (ANNEXURE - 8). Hence, the entire process will be completed by Feb 2022.
11.	The unit shall continue develop green belt by identifying land through Revenue department and always the native species shall be planted.	<i>It was informed that already One acre of land is earmarked inside MFL in ETP and 150 saplings were planted as part of green belt area development. One acre/year will be earmarked and new plants will be planted accordingly.</i>	Job initiated. Details: 150 saplings planted this year. This process will be continued to increase Green belt area every year utilising the available land inside MFL. Photo printout enclosed (ANNEXURE-7). This year another 150 saplings were planted on June 5, 2021.
12	The unit shall undertake CSR activities with priority to provide drinking water facility, computer facilities and adequate toilet facilities in girls' schools and colleges to encourage women education especially in rural and semi urban areas.	<i>The unit informed that CSR activities are being carried out regularly.</i>	Job completed. Details: Some of the activities carried out during the year 2017-2020 are given in attachment (ANNEXURE-13). A medical Oxygen plant costing Rs. 36 lakhs is being installed (June, 2021) in Govt. Stanley Hospital, Royapuram in aid of Covid-19 patients. Manali and Mathur village public (about 125 No.s) were provided with Rice and groceries on June 17, 2021
13.	The unit shall provide reverse plastic vending machines in prominent public places so as to collect waste plastic bottles so as to achieve the target of banning one time use and throw plastics in Tamil Nadu and encourage recycling options.	<i>Procurement action initiated and will be provided before December 2020.</i>	Job initiated. Details: Tender Floated on December 22, 2020 and PO issued on 21.01.2021 and amended on 03.02.2021 as per Vendor's request. The vendor did not respond in spite of several mails and phone calls. The tender is being cancelled and fresh procurement action is taken. (ANNEXURE-14).
14.	The unit shall operate and maintain the existing air pollution control measures	<i>As per the monitoring results carried out by IIT, Chennai during August 26 to 28, 2020 the unit is not complying.</i>	Complied. Details: As per IIT report the PM emission from urea demister. NPK and Ammonia plant boiler

	<p>provided to the emission sources efficiently and continuously so as to achieve the Ambient Air Quality/ Stack Emission standards prescribed by the board.</p>		<p>stacks are well within the limits except Utility boiler stack. The reasons for high PM emission values are due to excess oxygen used for combustion in boiler. Hence, It is clarified that higher PM emission is not actual but die to O2 value used for calculating PM values. Apart from the above, the concentrations of HF, CO, NO2 and SO2 are well below the national standards.</p> <p>Ambient air quality was measured at 11 locations and values are within the limits in 7 locations. At 4 locations, the PM exceeded limits per report which are located in the direction of SE-NW. Out of 4, 2 Nos. are placed at NW and 2 Nos. are located of SE direction of Utility boiler. Hence, higher PM in ambient air could be due to other industries which are located surrounding our factories on NW and SE directions. Because the PM values are within norms for the analysers located on N, NE, W, SW and SW.</p> <p>Also, periodical stack samples are being taken by TNPCB board. The ROA of AAQ (8 stations) and stack Emissions (6 sources) monitoring survey conducted by the board lab on 04.03.2020 & 05.03.2020 reveals that the parameters are well within the standards prescribed by the board. Copies enclosed. (ANNEXURE-15).</p>
15.	<p>The unit shall ensure that the online stack sensors provided for the parameters NH3 in urea prill tower and HF & PM in NPK train care calibrated regularly & operated and ensure that the</p>	<p><i>Complied. All the parameters NH3 in prill tower Demister, HF & PM of NPK C stack are connected to care Air centre, TNPCB and CPCB.</i></p>	<p>Job completed. Details: November 2020 report taken online enclosed. (ANNEXURE - 16).</p>

	output of the sensors are connected to TNPCB & CPCB server all times.		
16.	The unit shall re-commission the NPK train A & B only after installation of HF & PM online stack sensors in the stack attached to each train.	<i>It is informed that at present train A & B are not planned or commissioning.</i>	<i>Yes, both train A & B are not on line.</i>
17.	The unit shall install PM analyser for the common stack attached with process condensate boiler 70T/hr & 110T/hr boiler and PM, SOx & NOx analyser for the common stack attached with boiler 1 & 2 (55T/ hr each) as reported.	<i>PM analyser installed in process condensate boiler, 70T/hr & 110T/hr boilers.</i> <i>For boiler 1 & 2 PO issued and expected to be completed by Before January 2021.</i>	Job completed for Process condensate and 110 ATA boilers stack PM deals connected to care air centre. December 2020 report has taken online is enclosed. (ANNEXURE-17). <i>80% completed for boiler 1 & 2: Analyser materials received at MFL stores. Installation was under progress. The erection Engineer got affected with Covid-19 and work got suspended. Now with the Covid-19 situation being at ease, installation will be resumed and expected to be completed by July 2021. (ANNEXURE - 18).</i>
18.	The unit shall install 11 Nos. of new ammonia sensors in the ambient air on or before June 2020 as reported as the existing 10 ammonia sensors were not functioning since, 2015 due to Vardha Cyclone.	<i>Complied. 11 sensors installed and functioning since September 2020.</i>	Job completed. Details: Connected to TNPCB. Photo printout of the Ammonia gas monitor control unit enclosed. (ANNEXURE-1)
19.	The unit shall restore the CAAQMS station with the sensor parameters such as PM10, PM2.5, SOx, NOx, CO, NH3 & O3 as the one station near North gate is in operation and connected to CAC, Chennai and the remaining four stations	<i>Out of 5 CAAQM stations, North gate station is working. ETP station partially restored. For remaining 3 stations Tender floated and in the final stage of contract finalizing. The unit committed to complete by March 2021.</i>	Fourth station (ETP location) made ready on Dec 29, 2020 and now two stations are in line. Details: For remaining three stations, Tender floated. PO issued and Materials received at MFL site on 07.04.2021. Installation is underway. Due to Covid-19 lockdown restrictions it is delayed.

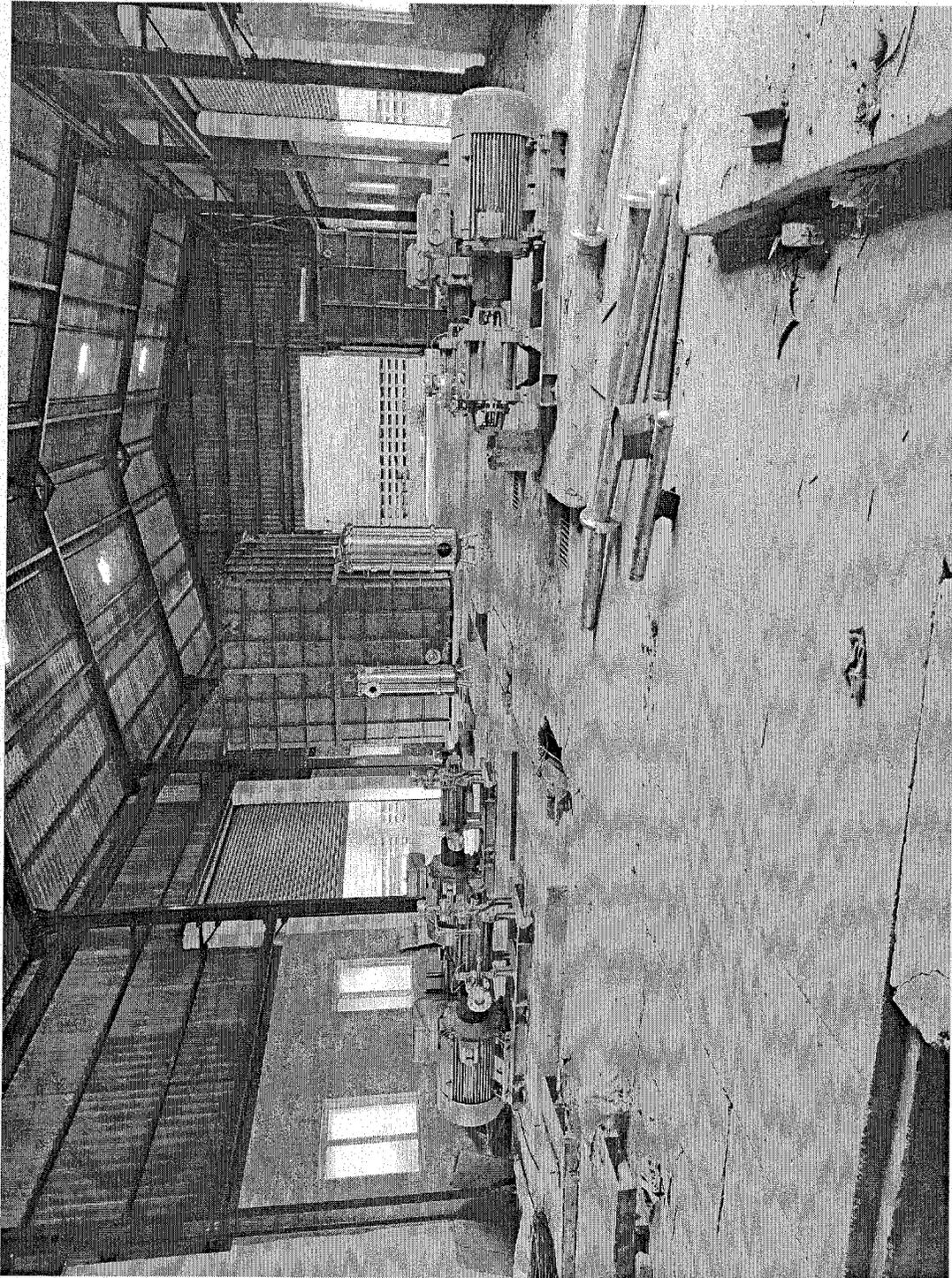
	were not in operation since 2016 due to Vardha Cyclone.		<i>Expected to be completed by July 2021. (ANNEXURE-19).</i>
20.	The unit shall rectify the roof defects in the temporary Hazardous waste storage shed for the proper storage of hazardous waste till its disposal.	<p><i>Defects have been rectified.</i></p> <p><i>But sufficient are for storage of HW is not provided. During inspection, waste found stored in drum and kept in open area.</i></p>	<p>Job completed.</p> <p>Details: <i>MFL has rectified the roof defects. Photo printout enclosed (ANNEXURE-20).</i></p> <p><i>In general, the waste oil and spent catalyst drum will be very less in numbers and more free space will be there. During Feed stock conversion in June 2019, huge quantity of spent catalyst (130 MT) was generated. This has forced MFL to store them in the open area temporarily (but stored in closed drums). Once this is sold, our storage requirement will be very less hence the existing shed is sufficient. However as per NGT committee recommendations, MFL will increase the storage area too.</i></p>



Annexure 1 (1).jpeg

6/25/2021

Annexure1(ii).jpg



The following lines were visually inspected and Random Ultrasonic Thickness Measurements [RUTM] were taken during TAR 2019. The details of Thickness Measurements and Inspection Observations are given below:

UREA PLANT PIPELINES THICKNESS MEASUREMENT

Attachment-I

SI.No	Line No. / Description	Thickness in mm			Remarks/Recommendation	
		As per Drawing	Min. Measured	Max. Measured		
1.	AL 1302B-6" C7A3 (J132B PUMP DISCHARGE OUTLET FROM G132B)					
	a.	East-West Horizontal Portion	18.3	18.3	18.5	Okay
	b.	West Bend	18.3	18.6	18.7	
	c.	Vertical Portion	18.3	18.3	18.4	
	d.	South Bend at EL 100.584	18.3	18.3	18.4	
	e.	North-South Horizontal Portion Upstream of Control Valve	18.3	17.5	17.7	
	f.	Tee downstream of control valve	18.3	20.3	21.4	
	g.	North-South Horizontal Portion downstream of control valve	18.3	17.2	18.0	
	h.	North Bend at EL 100.584	18.3	19.8	19.9	
	i.	Vertical Portion at EL 100.584	18.3	17.8	18.0	
	j.	South Bend at EL 104.684	18.3	17.1	17.3	
	k.	North-South Horizontal Portion at EL 104.684	18.3	17.2	17.4	
					13.4	

SI.No	Line No. / Description	Thickness in mm				Remarks/Recommendation	
		As per Drawing	Min. Measured	Max. Measured	Discard		
2.	l. North Bend at EL 104.684	18.3	17.6	17.7	13.4	Okay	
	m. Vertical Portion at EL 104.684	18.3	16.8	17.0	13.4		
	n. East Bend at EL 106.310	18.3	18.9	19.0	13.4		
	o. West Bend at EL 106.310	18.3	17.0	17.2	13.4		
	p. East-West Horizontal Portion at EL 112.940	18.3	17.0	18.9	13.4		
	q. West Bend at EL 112.940	18.3	18.8	18.9	13.4		
	r. North-South Horizontal Portion at EL 112.940	18.3	17.8	17.9	13.4		
	AL-1302C-6" C7A3 (J132B PUMP DISCHARGE O/L G132C 6" Sch 160)						
	a. East-West Horizontal Portion	18.3	17.5	17.6	13.4		
	b. West Elbow	18.3	18.9	19.0	13.4		
	c. Vertical Portion	18.3	17.8	18.1	13.4		
	d. South Bend at EL 100.584	18.3	19.5	19.6	13.4		
	e. North-South Horizontal Portion at EL 100.584	18.3	16.4	17.1	13.4		
	f. North Bend at EL 100.584	18.3	16.9	17.1	13.4		
g. Vertical Portion at EL 100.584	18.3	18.9	19.0	13.4			
3.	AL-1301 A-8" C3A3 (J-131A pump suction line from G-131A)						
	a. West Bend	8.2	7.7	7.8	3.4	Okay	
	b. Horizontal Portion	8.2	8.1	8.2	3.4		
	c. East Bend	8.2	7.8	7.9	3.4		
	AL-1301 C-8" C3A3 (J-131C pump suction line from G-131C)						
	a. West Bend	8.2	7.6	7.8	3.4		
b. Horizontal Portion	8.2	7.9	8.1	3.4			
4.	c. East Bend	8.2	7.9	8.0	3.4	Okay	
	d. Horizontal Portion at Suction end	8.2	7.5	7.6	3.4		
	a. West Bend	8.2	7.9	8.1	3.4		
	b. Horizontal Portion	8.2	7.9	8.1	3.4		

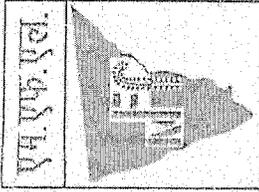
UREA PLANT - RELIEF VALVES SHOP TESTED DURING TAR 2019

Sl. No.	PSV No.	Location	Set Pressure (kg/cm ²)	CDSP (kg/cm ²)	Back Pr. (kg/cm ²)	Size
1	PSV 1	K-111 I Stage Discharge	50.00	50.50		25 J4
2	PSV 2	K-111 II Stage Discharge	110.00			
3	PSV 3	K-111 III Stage Discharge	270.00			
4	PSV 1202	Evap. Air dehumidifier to F-123 (vent pre-condenser)	50.40			
5	PSV 1211 A	G-122 Ammonia Storage Tank	20.10			1 D2
6	PSV 1211 B	G-122 Ammonia Storage Tank	20.10			1 D2
7	PSV 1221	J-121 A Ammonia Booster pump D/C	28.00			1 D2
8	PSV 1222	J-121 B Ammonia Booster pump D/C	28.00	28.00		
9	PSV 1223	J-124 A Ammonia Reflux Pump Discharge	26.25			1 D2
10	PSV 1224	J-124 B Ammonia Reflux Pump Discharge	26.25			1 X2
11	PSV 1227 A	E-122A Ammonia Condenser Shell Side	21.00			1 X2
12	PSV 1227 B	E-122B Ammonia Condenser Shell Side	21.00			1 X2
13	PSV 1228	J-124 A/B Ammonia Reflux pump Common Discharge	50.40			1 D2
14	PSV 1229	J-121 A/B Ammonia Booster pump Common Discharge	28.10	28.10		1 D2
15	PSV 1306 A	J-131A Ammonia feed pump start-up line	246.00	229.50	16.50	1.5 D2
16	PSV 1306 B	J-131B Ammonia feed pump start-up line	246.00	229.50	16.50	1.5 D2
17	PSV 1307 A	J-131A Ammonia feed pump discharge	258.00	241.50	16.50	1.5 D2
18	PSV 1307 B	J-131B Ammonia feed pump discharge	258.00	241.50	16.50	1.5 D2
19	PSV 1307 C	J-131C Ammonia feed pump discharge	258.00	241.50	16.50	1.5 D2
20	PSV 1313 A	J-131A Ammonia feed pump suction	28.00	11.50	16.50	1 D2
21	PSV 1313 B	J-131B Ammonia feed pump suction	28.00	11.50	16.50	1 D2

Sl. No.	PSV No.	Location	Set Pressure (kg/cm ²)	CDSP (kg/cm ²)	Back Pr. (kg/cm ²)	Size
22	PSV 1313 C	J-131C Ammonia feed pump Suction	28.00	11.50	16.50	1 D2
23	PSV 1390 A	J-131A Ammonia feed pump (built in R/V)	275.00			1.5 X 2.5
24	PSV 1390 B	J-131B Ammonia feed pump (built in R/V)	275.00			1.5 X 2.5
25	PSV 1390C	J-131C Ammonia feed pump (built in R/V)	275.00			
26	PSV 1410-9	Process gas to K-111 suction	17.92			
27	PSV 1415 A	E-141A Ammonia Preheater tube I/L	246.00	229.50	16.50	1.5 D2
28	PSV 1415 B	E-141 B Ammonia Preheater tube I/L	246.00	229.50	16.50	1.5 D2
29	PSV 1416 A	E-142A Ammonia heater tube I/L	246.00	234.42	16.50	1.5 D2.5
30	PSV 1416 B	E-142B Ammonia heater tube I/L	246.00	234.42	16.50	1.5 D2.5
31	PSV 1446 A	E-144A Carbonate feed heater tube O/L	246.00	250.92	atm	1.5 D2.5
32	PSV 1446 B	E-144B Carbonate feed heater tube O/L	246.00	250.92	atm	1.5 D2.5
33	PSV 1425 A	E-142A Ammonia heater shell side	10.50	9.54		2 J3
34	PSV 1425 B	E-142B Ammonia heater shell side	6.00	5.45		3 K4
35	PSV 1506 A	H-151A Reactor Bottom(PL 1540 A)Car Seal	239.00	239.62		1.5 F2.5
36	PSV 1506 B	H-151B Reactor Bottom(PL 1540 A)Car Seal	239.00	239.62		1.5 F2.5
37	PSV 1521 A	Ammonia heater to reactor top (AL 1501 A)	253.00	258.06	atm	1.5 D2.5
38	PSV 1521 B	Ammonia heater to reactor top (AL 1501 B)	253.00	258.06	atm	1.5 D2.5
39	PSV 1610 A	F-161 Liquid Distributor I/L (PL 1521 A)	28.10	27.37		4 L6
40	PSV 1610 B	F-161 Liquid Distributor I/L (PL 1521 B)	28.10	27.37	1.00	4 L6
41	PSV 1625	G-162 decomposer Separator shell	24.60	24.07		4 P6
42	PSV 1626	E-162 I Decomposer Steam I/L	15.00	14.73	0.50	6 Q8
43	PSV 1724	G-171 II Decomposer Separator shell	3.50	3.21	0.35	6 G8
44	PSV 1750	F-173 De-gasser condenser shell	1.76			4 M6
45	PSV 2115	F-211 I Absorber shell top	20.40			
46	PSV 2125	E-141B shell O/L	28.00			
47	PSV 1923	G-192 Hot well tank	1.00			

Note: Total Number of Valves - 68

Sl. No.	PSV No.	Location	Pressure (kg/cm ²)	CDSR (kg/cm ²)	Back Pr. (kg/cm ²)	Size
48	PSV 2318	E-232 Overhead Condenser shell	12.30			
49	PSV 2388	F231 HSP I/L	12.30	12.67		
50	PSV 2423 A	J-241A Carbamate recycle pump start-up line	31.00	31.00		1.5 G 2.5
51	PSV 2423 B	J-241B Carbamate recycle pump start-up line	31.00	31.00		1.5 G 2.5
52	PSV 2423 C	J-241C Carbamate recycle pump start-up line	31.00	31.00		1.5 G 2.5
53	PSV 2423 D	J-241 D carbamate recycle pump startup line	31.00	31.00		1.5 G 2.5
54	PSV 2432 A	J-241A Carbamate recycle pump discharge	253.00	255.53		1.5 E 2.5
55	PSV 2432 B	J-241B Carbamate recycle pump discharge	253.00	255.53		1.5 F 2.5
56	PSV 2432 C	J-241C Carbamate recycle pump discharge	253.00	255.53		1.5 F 2.5
57	PSV 2432 D	J-241D Carbamate recycle pump discharge	253.00	255.53		1.5 F 2.5
58	PSV 2433 A	J-241A Carbamate recycle pump suction	31.00			2.5 J4
59	PSV 2433 B	J-241B Carbamate recycle pump suction	31.00			2.5 J4
60	PSV 2433 C	J-241C Carbamate recycle pump suction	31.00			2.5 J4
61	PSV 2433 D	J-241D Carbamate recycle pump suction	31.00			2.5 J4
62	PSV 2511	BFW line L/F-2561 Syn I-Floor [LP]	10.00	10.10		1 E 2
63	PSV 001	BFW line (BFW - 2571) C21 Condensate Pipe Rack	28.90			
64	PSV 013	E-221 A/B Evaporator Condensate I/L	7.04			
65	PSV 2314	F-231 Hydrolyzer Stripper Vessel Top	12.30			
66	PSV 2513	E-251 condensate cooler CW outlet	5.30	5.30		1.5 X 2.5
67	PSV 1031	G-103 Air Receiver top	32.00			
68	PSV 1006	MP Air PA-1041-1" Pipe Rack	28.10	27.80	0.50	1 D 2

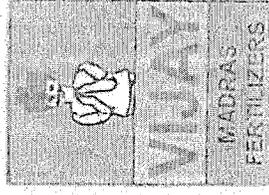


மதராஸ் ஃபர்டிலைசர்ஸ் லிமிடெட் Madras Fertilizers Limited

(भारत सरकार का उपकरण) / A Government of India Undertaking)
पोस्ट बॉग नं. 2, मन्गल, चेन्नै - 600 068. भारत नं. : 2594 1001 / फॅक्स नं. 044-25941010
Post Bag No. 2, Manali, Chennai - 600 068, INDIA. Tel : 2594 1001 / Fax No. 044-25941010
ब्रांच / Per 25945210 संयंत्र / Plant 25941133 लिपि. / Mktg 25941285 रिच/Fin 25941072
Website : www.madrasfert.ltd.in em.अ. gmpasec@madrasfert.co.in

CIN : L3220 TN 1996 G01005469

GSTIN - 33AAACM5198E1ZK



July 15, 2020

IN DUPLICATE

AWARD OF WORK

AOW/ENGG/REV AMP STUDY/02/2020-21

M/s Haldor Topsoe A/S
Haldor Topsoe - Alle 1
2800 Kgs - Lyngby
Denmark

Attn : Mr Jack Heseler Carstensen | e-mail : JHC@topsoe.com

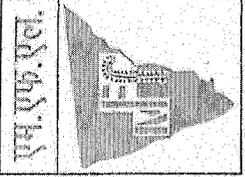
Dear Sir,

We are pleased to issue this Award of Work to you for "Carrying out a Revamp Study for Energy Reduction in MFL Ammonia Plant" under the following terms and conditions:

- 1.0 The Award of Work is based on the following documents :
 1. This Award of Work No.AOW/ENGG/REV AMP STUDY/02/2020-21 dated 15.07.2020.
 2. MFL e-mail & HTAS email dt.09.07.2020 for the arbitration venue.
 3. MFL e-mail Negotiation request dated 23.06.2020 & 25.06.2020, your reply e-mail dated 24.15.2020 and 26.06.2020 for submission of final discount on base price
 4. Your acceptance e-mail dt June 15, 2020 (Specific energy reduction target by 2 GCal/MT of Ammonia compared with base case)
 5. MFL e-mail enquiry dt June 11, 2020 for Sp Energy reduction target of 2 GCal/MT of NH₃
 6. Your e-mail dated Feb 19, 2020 for clarification on other expenses with regard to Technical Advisory Services.
 7. Your e-mail dt Feb 14, 2020 for submission of Final Proposal No. S06779 dt 12th Feb 2020.
 8. MFL e-mail enquiry dated Feb 11,2020 requesting HTAS to submit Energy reduction study proposal

All the above documents 1 to 8 will form part of the Award of Work. In case of any contract award, provision the order of precedence will be in the same sequence from 1 to 8, item 7 carrying maximum priority.


T. VANNIA PERUMAL
Dy. General Manager
Production & Tech. Services
Madras Fertilizers Ltd. - 600 068
Manali, Chennai - 600 068



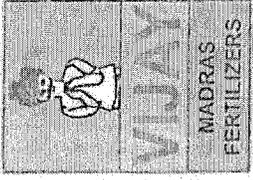
मद्रास फर्टिलाइजर्स लिमिटेड
Madras Fertilizers Limited

(भारत सरकार का उपक्रम) / A Government of India Undertaking)

पोस्ट बैग सी. 2, मणिलि, चेन्नै - 600 068. भारत का : 2594 1001 / फॉक्स सी. 044-2594 1010
Post Bag No. 2, Manali, Chennai - 600 068, INDIA. Tel : 2594 1001 / Fax No. 044-2594 1010
कार्यालय / Per 25945210 संदर्भ / Plant 25941133 विद्य. / Mktg 25941285 विद्य/Fin 25941072
Website : www.madrasfert.ltd.in email : gmpasec@madrasfert.co.in

CIN : L3220 TN 1986 GO1005469

GSTIN - 33AAACM5198E12K



15.06.2021

IN ORIGINAL

AWARD OF WORK

AOW/ENGG/BOILER II RLNG/04/2021-22

M/s Thermax Babcock & Wilcox Energy
Solutions Private Limited

Energy House, D-II Block
Plot No. 38&39, MIDC
Chinchwad, Pune - 411 019

Kind Attn. : Mr. Hariprasath Sundarraman
Dy. Manager - Sales & Marketing

Dear Sir,

Sub : Award of Work for "Design, Engineering, Manufacturing, Inspection, Testing, Packing, Supply, Erection & Commissioning of NG Firing System with RLNG for Utility Boiler II.

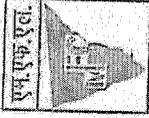
We are pleased to place the Award of Work for "Design, Engineering, Manufacturing, Inspection, Testing, Packing, Supply, Erection & Commissioning of NG Firing System with RLNG for Utility Boiler II" at a Total Cost of Rs.7,01,51,000/- (Rupees Seven Crore One Lakh Fifty One Thousand Only) Including GST @18%, as per the Attachment - 1.

1.0 This Award of Work is based on the following documents:

1)	MFL Award of Work No. AOW/ENGG/BOILER II RLNG/04/2021-22 dated 15.06.2021
2)	M/s Thermax - Online Price Bid (Opened on 08.06.2021)
3)	M/s Thermax - Technical & Commercial Bid
4)	MFL Tender No. ESER/ENGG/IP/RLNG UTILITY BOILER II/120321/001 Dt.11/02/2021

All the above documents will form part of this Award of Work. In case of any contradictory provision, the order of preference will be in the same sequence from 1 to 4, item 1 carrying maximum priority.


T. VANNIA PERUMAL
Dy. General Manager
Production & Tech. Services
Madras Fertilizers Limited
Manali, Chennai - 600 068.



2.0 Scope of Supply & Services

The Scope of Supply & Service shall be as per Attachment- 2.

3.0 Price Schedule

The above mentioned Order Value of Rs.7,01,51,000/- (Rupees Seven Crore One Lakh Fifty One Thousand Only) Including GST @18%, as per the Attachment -1, shall be firm till the completion of the job and free from any kind of escalation.

4.0 Payment Terms

Supply Cost:

- ❖ 10% Advance along with AOW against submission of BG for equivalent amount.
- ❖ 10% against submission of Engineering documents like GA, data sheets & P&ID along with BG for equivalent amount.
- ❖ 70% against receipt of entire materials at MFL site
- ❖ Balance 10% (Retention money) will be released after successful completion of GTR.

Service Cost:

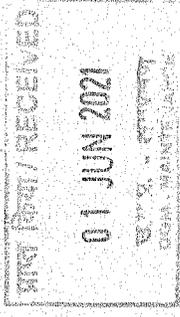
- ❖ 10% against site mobilization and submission of BG for equivalent amount.
- ❖ 80% against successful completion of erection at MFL site.
- ❖ Balance 10% (Retention money) will be released on commissioning, Handing over to MFL & obtaining necessary IBR approval, submission of O&M manuals.

Statutory deductions like Taxes & Duties, TDS, etc, as applicable.

Payments shall be released as per above schedule within 60 days from the date of receipt of Invoice at MFL.

5.0 Time Schedule

- ❖ Design, Manufacturing, Testing & Supply within 7 months from the date of issuing of Award of Work.
- ❖ 1 Month for Dismantling & Erection (Including RLA Study) from the date of handing over of site by MFL.



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MATERIALS MANAGEMENT

May 31, 2021

TC – MAINTENANCE

Sub:Water/Effluent Flow Measurement & Data Transfer to TNPCB/CPCB

Ref : EPRO/MM/MFE-EFFLUENT/190421/041 dtd 09.04.2021

Further to Maint's Dept recommendation on EMD evaluation, please find decrypted Technical Bids of 3 vendors are shared in the folder eprodocs \ purchase \TENDER DOCUMENTS_2021 \ MFL EFFLUENT_DOCUMENTS for your scrutiny.

For your review & recommendation of vendors status in technical evaluation sheet please.

PCMM
21/5/21
TC - MM

109

207

eProcurement System Government of India

Bid Opening Summary



Date : 31-May-2021 02:32 PM

Print

Organisation Chain :	Madras Fertilizers Limited Materials Management - MFL
Tender ID :	2021_MFL_626211_1
Tender Ref No :	EPRO/MM/MFE EFFLUENT/190421/041 DT09.04.2021
Tender Title :	WATER EFFLUENT FLOW MEASUREMENT DATA TRANSFER TO TNPCCB/CPCB
Packet Name :	Pre-Qual/Technical

Decrypted Bid Openers List

S.No	Name	Decrypted Date
1	ESAKIYAPPAN MUTHUSWAMY	22-Apr-2021 03:24 PM
2	B Malarvizhi B	22-Apr-2021 11:32 AM

Bid List

S.No	Bid No	Bidder	Opened By	Opened Date	Status
1	2287845	ADLER INSTRUMENTS	ESAKIYAPPAN MUTHUSWAMY	31-May-2021 02:30 PM	Admitted
2	2288344	RL Technologies Pvt Ltd	ESAKIYAPPAN MUTHUSWAMY	31-May-2021 02:31 PM	Admitted
3	2288374	LABTECH ELECTRONICS PVT.LTD.	ESAKIYAPPAN MUTHUSWAMY	31-May-2021 02:31 PM	Admitted

Bid Opening Summary

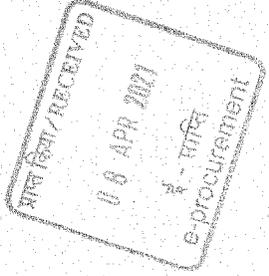
Bid Opener	Type	Summary	Updated On
ESAKIYAPPAN MUTHUSWAMY	Technical	BIDDERS ARE ALLOWED FOR TECHNICAL EVALUATION	31-May-2021 02:32 PM

Madras Fertilizers Limited

CANCELLATION OF TENDER

Name of the Tender	Water/Effluent flow measurement & data transfer to TNPCB/CPCB
Tender No	EPRO/MM/MFE-EFFLUENT/301220/101 DT: 21.12.2020
Reason	Non-fulfilment of pre-bid criteria by all the responded vendors.

[Handwritten Signature]
DGM – MM & C (I/c)



APPROVAL / RECEIVED
 11 FEB 2021
 U.S.S. - CHITTY
 DDM MAINTENANCE

APPROVAL FOR CANCELLATION & RE-TENDERING

MAGNETIC FLOW ELEMENT - EFFLUENT WATER

M202000528

11-02-2

Details:

Item Description	Article Code	QTY
MAGNETIC FLOW ELEMENT CUM TRANSMITTER SUPPLY, INSTALLATION & COMMISSIONING	91-7-07191	3 Nos
	91-7-07192	5 Nos
	91-7-07193	1 No
	91-7-07194	3 Nos
	91-7-07195	12 Sets
Estimated Value	91-7-07196	1 Set
	91-7-07197	12 Nos
	Rs.30.74 Lacs	

Based on Maint's AA (L202000191/05.10.2020), MM thru e-procurement proc floated online tender No.EPRO/MM/MFE-EFFLUENT/301220/101 on 21.12.2 with due date 30.12.2020 for submission of bids. The NIT was sent to recommen vendors and hosted in MFL Website also.

3 vendors viz., Messrs. Hind Electrical Co., Base Electronics & Syste Adler Instruments submitted their online bids. For EMD Exemption, Messrs. Electrical Co., & Base Electronics & Systems submitted relevant certificates M/s Adler Instruments furnished BDSF. Based on Maint's recommendation of El Technical Bids of 3 vendors were decrypted and sent for User's evaluation 19.01.2021. User vide their note dated 10.02.2021 stated that due to non-fulfilmen pre-bid criteria by all the 3 vendors, further technical evaluation could not be done.

Based on the above, it is proposed to cancel & retender with revised Technical details.

TC - MM
 11/02/21

M. N. Mahalingam
 11/02/21

TC - MAINTENANCE

TC - F & A
 18/2

16/02/2021

GM - PLANT (a/c)
 (Accepting Authority)

APPROVAL / RECEIVED
 08 APR 2021

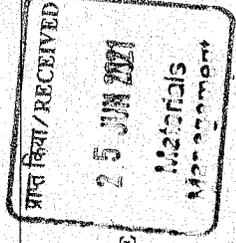
APPROVAL / RECEIVED
 35

**APPROVAL FOR CANCELLATION AND REFLOATING TENDER
PROCUREMENT OF REVERSE PLASTIC VENDING MACHINE**

M202100153 23-06-2021

Details:

	<p align="center">REVERSE PLASTIC VENDING MACHINE</p> <p>SPECIFICATION:</p> <ol style="list-style-type: none"> 1) MOC :MS- POWDER COATED 2) POWER SUPPLY:230 +/- 10V,SINGLE PHASE 3) MOTOR RATING:1 HP (MIN) 4) NOISE LEVEL SHOULD BE <75dB 5) BIN CAPACITY>10 KG 6) CRUSHER BLADES MADE OF STEEL ALLOY 7) MOTOR REVERSE MECHANISM SHOULD BE AVAILABLE 8) AUTO CUT ON OVERHEATING SHOULD BE AVAILABLE 9) OVER LOAD PROTECTION SHOULD BE AVAILABLE 10) ON/OFF AUTOMATIC SHOULD BE AVAILABLE 11) MACHINE SHOULD BE 100% SHOCK PROOF 12) TOUCH SCREEN DIGITAL - MIN 15 INCH 13) SENSOR TO DETECT BOTTLE WITH AUTO STOP FUNCTION 14) HEAVY DUTY CASTOR WHEEL MOUNTED MACHINE 15) REWARD POINT OPTIONS SHOULD BE AVAILABLE 16) EASILY REPLACEABLE PULL OUT BIN WITH ALARM FOR FULL WASTE BIN 17) AUTO STOP WHEN BIN IS OPENED 18) INPUT MIN 2 LITRE SIZE PET BOTTLES 19) MANUAL ON/OFF BUTTON FOR SAFETY 20) OPERATIONAL INSTRUCTION SHALL BE STATED ON THE MACHINE 21) MAX GROSS WEIGHT OF THE MACHINE 750 KGS
Item Description	
Quantity	1 (No.)
Article Code	45-1-50108
Purchase Order Value (Rs.)	3,36,300.00/-



MM initiated to procure the above item based on competent Authority's approval (L220 000222/03-11-2020 page No.07). Limited Tender Enquiry M4513012/VM was floated on 22-12-2020 with the due date on 30.12.2020 and the NIT was sent to "Five" vendors viz., Messers. 1) Drop N Draw 2) Golden Star Innovations p ltd 3) Sornalakshmi Engineering 4) Adhisri Engineerings and 5) Quantum Green Technology (Page No.61).

Out of "Five" vendors only "Two" vendors M/s. Drop N Draw and M/s. Golden Star Innovations were responded the Limited Tender Enquiry. Based on Lesser Number of Bids approval No. M2020 00417 dt. 01.01.2021, Techno-commercial bids of "Two" responded vendors were opened on 04.01.2021 and sent to User (Technical Services) on 05.01.2021 for technical Evaluation (Page No.77). M/s. Drop N Draw and M/s. Golden Star Innovations were technically qualified by User vide their Technical Statement on 05.01.2021 (Page No.78) and they were also qualified in Commercial Evaluation (Page no.79). Price Bids were opened on 07-01-2021. Based on TAC No. T2020 00289 dt. 12.01.2021 Purchase Order was placed on M/s. Drop N Draw being an L1 vendor vide PO No. MV452078 dt.21.01.2021 Due dt. 05.02.2021. Vendor vide their email dt. 28.01.2021 (Page No.95) stating that due to technical issue, they have not received the above-said Purchase Order. They have requested to extend the due date to deliver the same on or before 20.02.2021. Based on MOCPS Clause 22.0.0, raised Purchase Order Amendment No. M2020 00474 dt. 28.01.2021 (Page No.96). MM - Purchase vide their emails dt. March 17 & 19. 2021 to the vendor, reiterating that due to non-receipt of RPVM. Since the Extended Delivery Due Date falls on 20.2.2021. User Department vide their letter dt.22.06.2021, stating that in spite of numerous phone & mails were made to the vendor and they have also not given any response.

Hence, it is proposed to cancel the tender and new Administrative Approval is required for fresh procurement action.

E. Eendane
TC - MM 23/6/21

[Signature]

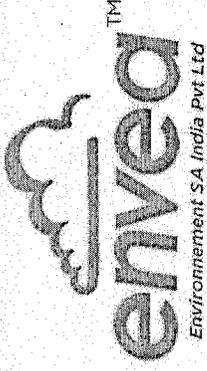
TC - TS 24/06/2021

ITC - F & A

MATERIAL ISSUE NOTE

W. M. G. Inspection

Indentering Dept. <i>TECH SERVICES - MC CAB</i>		Requisition Date <i>12/20/68</i>		Inv. Main A/c		Dec. Date		Doc. No.	
End use of Article <i>EX LAG - C CABINS</i>		Work Order No.		Sup A/c		Cost Centre <i>15</i>		Spec.	
SI No.	Description	Article Code	Unit Code	Qty. Required	Qty. Issued	Computer Balance	Location Code		
1.	<i>CABIN STATION Plywood (12 items)</i>	<i>45-1-502501</i>	<i>03</i>	<i>03</i>			<i>MARR 95560</i>		
Raised/Authorised Signature <i>P. J. Van</i>		Issued		Received <i>P. J. Van</i>		Computer Entered		Cyl. No. Entered	
R/R Name (Block Letters) <i>P. J. VAN</i>		ORIGINATING DEPT.						CU - ID N/Y	



Ref: ENVEA-MFL-001

Dtd. 28.05.2021

To,
The DGM-MM
Madras Fertilizers Limited,
Post Bag No: 02, Manlai,
Chennai-600 068.

Reference: PO: TV452024, Dtd.08.01.2021-Supply and I&C of 3 no's CCAQMS system

Subject: Anticipation of delay in initiation of Site Installation and Commissioning activity due to Pandemic (COVID-19 Second Wave) in Chennai and peripheral part of Tamil Nadu & Mumbai.

Dear Sir,

Hope this letter find you and all MFL staff SAFE and Happy with Family.

We are pleased to inform you that the ordered 3 CAAQMS system were dispatch from our Mumbai facility on dtd. 02.04.2021 vide Invoice no: EIBO/INV21-0607, 02.04.2021, E-Way Bill no: 2812 8737 5870 LR no: 1588/Dtd 02.04.2021.

However, as the COVID-19 pandemic is badly effected Chennai and other parts of Tamil Nadu, it is difficult for us to call our engineers from outside Chennai and from peripheral area as travel restriction is there due to COVID.

There is local Lock down advice by Hon. State Govt of Tamil Nadu as COVID-19 safety and as per present announcement stringent lock down is forced till 07th, June 2021 and we await further advisory.

Once the Pandemic situation will control and taking care of advisory from Hon State Govt and Local Govt body, we will initiate site activity with deputation of site engineer.

We will update the exact date of initiation of site I&C based on Hon Govt of Tamilnadu advisory, thus we request you to consider this delay in taking up of I&C under Tender Clause "Annexure-2- Terms& condition- 16-Force Majeure and issue us Time Extension without imposing LD on this ground.

The exact date for which the time extension we sought will inform immediately on initiation of site and review of the site clearance.

The I&C will take approximately one months from date of initiation of site activity, which we plan to complete all 3 CAGMS installation, Power ON/calibration and data connectivity.

Yours faithfully,
For Environnement SA India Pvt. Ltd.


Manzoor Shaik
DGM Projects

**BEFORE THE NATIONAL
GREEN TRIBUNAL
SOUTHERN ZONE,
CHENNAI**

**Original Application No.70 of
2020 [SZ]**

IN THE MATTER OF

Tribunal on its own SUO MOTO
based on the News item in The
New Indian Express, Chennai
edition dated 16.05.2020,
“Ammonia leak from Madras
Fertilizers Limited Worries
residents, in Chennai’s Manali

...Applicant

-Vs-

Union of India, rep. by its
Environment and
Forests and Climate Change,
New Delhi and others

...Respondents

ADDITIONAL INDEX
TO TYPED SET -II

M/S AIYAR AND DOLIA

Jayesh B Dolia

Counsel for 9th Respondent